

Annexure-1

Name of the corporate debtor: Hallmark Living Space Private Limited; Date of commencement of liquidation: 17.08.2018

List of stakeholders as on: 18.03.2021

List of secured financial creditors

(Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1.	Bank of India	U9999MH1906PLC000243	17.09.2018	70,65,35,050.28	70,65,35,050.28	Secured		Yes	Exclusive charge by way of equitable mortgage of Project land and buildings in the name of company (HLSPL) Comprising of 6.82 acres of land as under: Non Agricultural lands to an extent of 4.5a Acres situated in No. 221, Paranur Village Chengalpattu Taluk, Kancheepuarm District with survey Nos 395/2, 66/A1.71, 67/A,66/3A,66/3B, 66/A1,68A, 66/2A Non Agricultural Vacant land Comprised in survey No. 66A/3A admeasuring 0.37 acre in village No. 221, Paranur village, Chengalpattu Taluk, Kancheepuram District. Non Agricultural Vacant land admeasuring 1 acre and 91 cents comprised in survey No. 395/2 in chettypunniyam Village, Chengalpattu Taluk, Kancheepuarm District. Exclusive Charge on the receivables of "EMERALD" Phase I Project routed through Escrow account with our bank.	NA	56.6297	0.00	0.00	0.00	0.00	